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(b) Messrs. Ruby Rubber Works Ltd., Ruby Nagar, Changanacherry (Kerala) have been granted a Letter of Intent dated the 25th November, 1970, for the establishment of a new tyre factory at Walayar in Palghat District in Kerala for the manufacture of 4 lakh Nos. each of automobile tyres and tubes. Their proposals for foreign collaboration with Messrs. General Tyre International, Akron, Chio (USA) was approved by Government recently. They have formed a new Company under the name and style of Messrs. Apollo Tyres Ltd. for implementing the Letter of Intent. The financing is planned on the basis of Rs. 6 crores of share capital, of which 26% will be contributed by the Kerala State Industrial Development Corporation, 25% by Messrs. Ruby Rubber Works Ltd. and the balance of 49% by the general public, in addition to Rs. 12 crores as term loans. /

## SWINDLING OF MONEY BY HARIZANA UDDHARAKA SANGAM, NELLORE DISTRICT

1578. SHRI PAPI REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government have received any petition from Shri N. Srinivasan Reddy, leader of S.D.F. Group in Andhra Pradesh Assembly, about the swindling of money in the name of Harijan and Vulnerable sections of society by Harizana Uddharaka San-gham of Vakadu in Nellore District; and
- (b) if so, the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA): (a) A letter dated the 24th October, 1972 containing allegations of fraud and malpractices against members of the managing committees of the

hostels and educational institutions at Vakadu and Vidyanagar in Nellore District of Andhra Pradesh has been received from Shri N. Srinivasan Reddi.

(b) According to the information furnished by the Government of Andhra Pradesh, their Director of Social Welfare has submitted a report on the Vakadu educational institutions and it is under examination. The State Government have been requested to expedite examination. Further communication is awaited.

## FOREIGN COMPANIES OPERATING IN INDIA

- 1579. SHRI O. P. TYAGI: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:
- (a) the names of foreign companies operating in India in priority sector, countries of their origin and details of remittances abroad from 1968 to 1971;
- (b) what are the names of foreign companies operating in India in non-priority, non-essential sector; and their countries of origin and their remittances abroad from 1968 to 1971?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVE-LOPMENT (PROF. SIDDHESHWAR PRASAD): (a) and (b) Branches of foreign companies in India have been historically operating in a wide range of industries. Though certain items are accorded priority in respect of import of capital goods, the foreign companies cannot be strictly divided as priority and non-priority companies, as many of them manufacture more than one item. Remittances attributable to individual products, classed as priority or non-priority, are also difficult to arrive at. The remittances made on account of